

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-23/2005/28 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
Member, MACT, Nagaon.

Dated Guwahati, the 4th January, 2022

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(N)/2614 dated 29.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.12.2021 and 31.12.2021 with headquarter leave permission from the evening of 29.12.2021 till the morning of 03.01.2022**, as prayed for.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-23/2005/29/A, dated, 04-01-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)